

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 207
(IB)-452(ND)2017
IA/2148/2020

IN THE MATTER OF:

M/s. Power2sme Pvt. Ltd.

...Applicant/Petitioner

Versus

M/s JV Strips Ltd. & Ors.

...Respondent

SECTION:9 of IBC, 2016

Order Delivered on 05.10.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Shashwat Anand, Adv. for the Liquidator

ORDER

IA-2148/2020: Counsel for the Liquidator is present. The 5th progress report filed by the Liquidator is taken on record subject to just exceptions.

The IA stands closed.



(L.N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)